



**SMT. FERNANDES VICTORIA  
( INDIAN NATIONAL CONGRESS – 12 SANTA CRUZ )**

**ELECTORAL**

Date of issue of notification for General Election ( 2007)	:	8.5.2007
Date of Poll	:	2.6.2007
Date of declaration of results	:	5.6.2007
Date of constitution of the Fifth Legislative Assembly	:	7.6.2007
Total votes polled	:	20321
Votes received by Smt. Fernandes Victoria	:	7385
Margin of victory	:	1345
Votes received by others	:	
(i)Hoble Anil Raghuvir ( BJP)	:	6040
(ii) Monserrate Jennifer A. ( UGDP)	:	5868
(iii)Pilarnekar Suresh ( SGF)	:	582
(iv)Pandurang Kunkolkar ( IND)	:	123
(v)Lopes Jose ( IND)	:	121
(vi)Shantinezkar Sunil Manohar ( Shivsena)	:	92
(vii) Fernandes Rony S. ( IND)	:	62
(viii)Shirodkar Avadout (IND)	:	48

**PERSONAL**

**Father:** Late Shri Henry de Cruz; **Mother:** Smt. Rosy Coutinho e de Cruz; **D.O. B.:** 26 July 1934; **Birth Place:** Curtorim, Salcete; **Marital Status:** Widow; **Husband :** Late Shri Romeo Fernandes; **No. of Children:** Eight; **Educational Qualifications:** S.S.C.

## **CONSTITUTIONAL OFFICES HELD**

### **(i) Chief Minister / Cabinet Minister**

December 1998 to February 1999 : Cabinet Minister and held portfolios of Agriculture and Fisheries.  
24 November 1999 to 21 October 2000 : Cabinet Minister and held portfolios of Tourism, Animal Husbandry, Women & Child Development, Fisheries and Agriculture.

### **(ii) Deputy Speaker**

8 July 2005 to 8 June 2007 : Deputy Speaker of Goa Legislative Assembly of the State of Goa.

## **MEMBERSHIP OF THE LEGISLATIVE ASSEMBLY OF THE STATE OF GOA**

December 1994 to February 1999 : Member, Second Legislative Assembly of the State of Goa.  
June 1999 : Member, Third Legislative Assembly of the State of Goa.  
June 2002 : Member, Fourth Legislative Assembly of the State of Goa.  
7 June 2007 till date : Member, Fifth Legislative Assembly of the State of Goa.

## **MEMBERSHIP OF COMMITTEES**

1995 – 1996 : Member, Committee of Privileges.  
Member, Budget Committee.  
Member, House Committee on Special Incentives for Conservation and Modernization of Traditional Salt Industries in Goa.  
Member, Select Committee on the Legislative Diploma No.64 dated 30.3.1993- (Amendment) Bill, 1995.  
Member, Select Committee on the Goa Flower and Fruit Nurseries (Regulation) Bill, 1995.

1996 – 1997	:	Member, Committee of Privileges. Member, Budget Committee. Member, House Committee on Code of Comunidades.
1997 – 1998	:	Member, Committee on Delegated Legislation. Member, Library Committee. Member, House Committee to investigate into allotments and encroachments at all sites in Goa which were allotted under 20 point programme.
1999 – 2000	:	Member, Public Accounts Committee. Member, Committee on Government Assurances. Member, Committee on Delegated Legislation.
2001 – 2002	:	Member, Committee on Government Assurances. Member, Committee of Privileges. Member, Demands related <i>Ad hoc</i> Committee on Finance.
2002 – 2003	:	Member, Panel of Presiding Members. Member, Estimates Committee. Member, Committee of Privileges. Member of State Library Council of Legislative Assembly.
2004 – 2005	:	Member, Panel on Presiding Members. Member, Estimates Committee. Member, Committee of Privileges. Member, Budget Committee. Member, Sub-Committee I.
2005-2006	:	Member, Rules Committee Member, Business Advisory Committee.
2005 – 2007	:	Chairperson, Privileges Committee.
2006-2007	:	Member, Rules Committee. Member, Business Advisory Committee.
Since April 2008	:	Member, House Committee for finalization of sites for garbage treatment plants/land fill sites and connected matters.
April – August 2008	:	Member, Demands related <i>Ad hoc</i> Committee on Agriculture and Forests.
Since July 2008	:	Chairperson, Committee on Public Undertakings.
Since August 2008	:	Member, House Committee to look into the functioning of the Goa Pollution Control Board.
15 April 2009 till date	:	Nominated member on the Board of Secondary and Higher Secondary Education.

- Since 5 February, 2009 : Member, Select Committee on the Goa Panchayat Raj (Amendment) Bill, 2009.
- Since 27 April 2009 : Member, Demands related *Ad hoc* Committee on Agriculture and Forests.
- Since 11 May 2009 : Member of the Re-constituted Select Committee on the Goa Panchayat Raj (Amendment) Bill, 2009.
- Since 9 September 2009 : Chairperson, Committee on Public Undertakings  
Member, Public Accounts Committee  
Member, Committee on Government Assurances

### OTHER INFORMATION

- 2002- 2003 : Member, Zilla Panchayat, North Goa District
- 17 May 2008 : Chairperson Mormugao Planning Development Authority.
- 8 July 2008 : Ex- Chairperson, Northern Planning and Development Authority.  
Ex-Chairperson, Goa Horticultural and Crops Plantation Development Corporation Ltd.  
Ex-Chairperson of G.H.R.S.S.I.D.C.
- Social activities : Helping the downtrodden masses of Goa
- Special Interests : Youth development and solving problems of women and children.  
: Fighting for justice to the handicapped children.  
: Conducted training camps for imparting self employment.  
: Training youth to be social workers and to act as NGOs, helping the sick and rendering them services  
: Headed women organisations like anganwadi, mahila mandals etc.  
: Reading, meeting and talking to people, gardening, visiting the old, sick and destitute, acting in dramas.  
: Active participant of Raponkars Movement, Toddy Tappers Movement and Movement against merger of Goa in Maharashtra.  
Ex-President, Pragati Mahila Mandal.  
Member, Redcross Society.  
Member, Konkani Bhasha Mandal –Goa.  
Member, Konkani Projecho Awaz.  
Member, Nurses Association.  
Member, Novem Goem Prathishtan Committee.  
Ex- President of Crown Club- Santa Cruz.

- : Spearheaded agitation against the inclusion of the Panchayat areas in the Planning Development Authorities and later against the Draconian Ordinance in the year 2005.
- : Participated in the Movement to save Goa from destruction and scrapping of the Regional Plan 2011.
- : Spearheaded the agitation against the prevention of dumping of garbage at Bainguinim, near Old Goa where the sacred relics of St. Francis Xavier are kept.
- : Spearheaded the agitation to prevent the St. Cruz Constituency wards from being included in the Panjim Municipality.
- : Member of the Parents-Teachers Association of Mercedes English High School and St. Cruz Higher Secondary School since 1994.
- : On the environmental front, supported several issues like the Movement against the Nylon-66 Plant, the Municipal waste dumped at Kadamba Plateau, Water Pollution, Hazardous Industries, Afforestation, prevention of killing of wildlife, cutting of hill sites and filling of Khazan Lands.
- : Since 1966 to 1987, for almost 21 years, participated in all the agitations for getting the Official Language Status for Konkani Language and Statehood for Goa.
- : Represented Goa in SAARC Conference on Women in New Delhi in 1995 and the Third Global Conference of Women in Politics and Governance in Manila, Philippines in October 2008, organized by the Centre for Asia – Pacific Women in Politics (CAPWIP)
- : Ex- Chairperson of Kadamba Transport Corporation Ltd.
- : Chairperson of Goa Amateur Boxing Association.
- : Travels abroad : Australia, England, Nepal and Singapore and Philippines